

BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL

WESTERN ZONE BENCH, PUNE

ORIGINAL APPLICATION NO. 157 / 2024

Vinod Kumar Girdharilal

... Applicant

Versus

Chhatrapati Sambhajinagar Municipal Corporation & Ors.

... Respondents

REPLY AFFIDAVIT ON BEHALF OF RESPONDENT NO. 1

CHHATRAPATI SAMBHAJINAGAR MUNICIPAL CORPORATION

I, Nandkishor Bhombe, age 39 years, presently working as Deputy Commissioner (Solid Waste Management Department), Chhatrapati Sambhajinagar Municipal Corporation (hereinafter referred to as "CSMC"), do hereby solemnly affirm and state as follows:

1. I am well conversant with the facts of the present case and competent to swear this Affidavit based on records available with this office.
2. At the outset, this Respondent denies each and every averment made in the present application which is contrary to and inconsistent with the averments made herein. Nothing stated in the application shall be deemed to have been admitted unless specifically and expressly admitted by this Respondent. It is further submitted that this Respondent has already filed a detailed affidavit dated 12/11/2025, and the contents, submissions and statements made therein may kindly be read as part and parcel of the present affidavit and treated as incorporated herein for all purposes.
3. This affidavit is filed in compliance of the Hon'ble Tribunal's order dated 13/11/2025.
4. CSMC has obtained necessary statutory approvals and authorizations under the Solid Waste Management Rules, 2016 and has also obtained Consent to Operate from the Maharashtra Pollution Control Board (MPCB) for legacy waste biomining activities. The Consent to Operate for legacy waste remediation by biomining (4000 MT/day capacity) was granted by MPCB vide UAN No. 0000224949/CO/2504001131 dated 09/04/2025, valid up to 31/03/2029. Relevant records are annexed as **ANNEXURE-1**
5. It is respectfully submitted that biomining activities at the Naregaon Mandki legacy waste site commenced on 27 September 2024. As per the administrative approval, the total quantity of legacy waste at the site is 10,00,000 MT, out of which approximately 9

BEFORE ME

S.N. SOLUNKE

Notary Govt. of India

Reg. No. 9073

lakhs MT has already been remediated under the present biomining project, and the remaining quantity is under continuous processing. The Corporation has planned to complete the scientific remediation of the entire balance legacy waste on or before 31 December 2026, subject to regulatory permissions and operational conditions.

6. Environmental safeguards including leachate management, segregation of recyclables, utilization of RDF and Bio-soil, and compliance monitoring are being implemented.
7. Biomining activities at the Naregaon Mandki site commenced on 27 September 2024.

ADDITIONAL SUBMISSIONS

8. Daily Waste Generation and Processing:

The Corporation generates approximately 450 Tonnes Per Day (TPD) of Municipal Solid Waste. The entire quantity is scientifically processed at three Waste-to-Compost Plants, each having a capacity of 150 TPD, ensuring 100% processing. The locations of these plants are Gut no 231 Chikalhana, Gut no 66/67 Padegaon, Gut no 5 and 14 Harsool.

9. Closure of Dumping Activities:

No fresh municipal solid waste has been dumped at the legacy waste site since February 2018. The site is permanently closed for new waste deposition and is used only for legacy waste remediation in compliance with the Solid Waste Management Rules, 2016.

10. Action Taken Against Contractor – M/s GNI Infrastructure Ltd:

It is respectfully submitted that the Corporation has taken strict contractual action against the appointed biomining agency, M/s GNI Infrastructure Ltd., for non-compliances and shortfall observed during execution of biomining activities. As per verification and scrutiny of the 1st Running Account (RA) Bill for biomining work, a quantity of 2876.949 MT was found liable for deduction, and accordingly the said quantity was deducted as penalty from the contractor's bill as per the contractual payment conditions. The deduction has been made after technical verification of measurements and weighbridge records, and reflects the Corporation's strict monitoring and enforcement of contractual obligations to ensure transparent and accountable execution of legacy waste remediation work. The relevant details are reflected in the Bio-Mining 1st RA Bill and supporting measurement records annexed herewith. Relevant records are annexed as ANNEXURE-2


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11. Environmental Clearance (EC):

It is respectfully submitted that prior Environmental Clearance (EC) is not required for the activity of clearing and bio-remediation / biomining of legacy waste, as the same forms part of municipal solid waste processing activities such as segregation, composting and RDF preparation, which, when undertaken as standalone activities, do not attract the provisions of the EIA Notification, 2006. However, prior Environmental Clearance is required for establishment of new sanitary landfill sites / municipal solid waste disposal facilities. In the present case, no new sanitary landfill is being established and the activity is restricted only to remediation and scientific processing of existing legacy waste. Relevant records are annexed as **ANNEXURE-3**

12. Leachate Management and Treatment:

It is respectfully submitted that no leachate is presently being generated from the legacy waste dumping site as the waste has substantially undergone bio-decomposition over a period of time. Consequently, active leachate generation from the remediated legacy waste heaps is not observed. However, as a precautionary environmental safeguard and in compliance with the observations of the Joint Committee, the Municipal Corporation has provided necessary leachate collection and management arrangements at the site, and any incidental runoff or moisture is monitored and handled in an environmentally sound manner to prevent contamination of surrounding soil or groundwater.

PRAAYER

In view of the above, it is respectfully prayed that this Hon'ble Tribunal may kindly take this affidavit on record and appreciate the proactive steps taken by the Respondent Corporation towards environmental compliance.

Whatever is stated above is true and correct to the best of my knowledge and belief.

Place: Chhatrapati Sambhajinagar

Date: 20/2/2022

DEPONENT

Nandkishor Bhombe

Deputy Commissioner (SWM)

Chhatrapati Sambhajinagar Municipal Corporation

BEFORE ME

S.N. SOLUNKE

Notary Govt. of India
Reg. No. 9023

VERIFICATION

I, Nandkishor Bhombe age 39 years, do hereby verify that the contents of the above affidavit are true and correct to the best of my knowledge and belief and nothing material has been concealed therefrom.

Verified at Chhatrapati Sambhajinagar on this 20 day of Feb. 2026.

[Signature]
DEPONENT

Nandkishor Bhombe
Deputy Commissioner (SWM)

Chhatrapati Sambhajinagar Municipal Corporation

IDENTIFIED BY

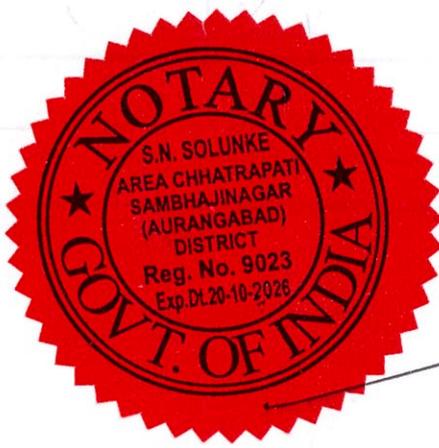
[Signature]
[Signature]

AFFIDAVIT

I solemnly affirmed before me
by Shri / Smt. Nandkishor s/o Sarangdhar Bhombe
Kapchandewadi
Chhatrapati Sambhajinagar age 39 years
who identified by Adv. Anirudha Kulkarni
Whom He/ She is personally known oo gorsewice

[Signature]

NOTED & REGISTERED
AT Sr. No. 1154/2026
THIS DOCUMENT CONTAINS
07/04 PAGES



20 FEB 2026
BEFORE ME
[Signature] 2022026
S.N. SOLUNKE
B.Com., LL.M., G.D.C.&A.
Advocate Notary Govt. of India
AREA-AURANGABAD DIST'S
☎:(M) 9822630054
Reg. No. 9023



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ANNEXURE - I

Maharashtra Pollution Control Board

महाराष्ट्र प्रदूषण नियंत्रण मंडळ

APPLICATION FOR OBTAINING THE AUTHORIZATION

To :The Member secretary,
Maharashtra Pollution Control Board

1. Name of the municipal authority/ Name of the agency appointed by the municipal authority

Chhatrapati Sambhajnagar Municipal Corporation

2. Correspondence Address

Solid Waste Management Department, Beside Smart City Aurangabad, Near Aamkhas Maidan, Chh Sambhajnagar 431001

Telephone No. Fax No.

9923801946

3. Nodal Officer (Officer authorised by the municipal authority or gency responsible for operation of processing or disposal facility)

Dr Vijay Patil

Designation of officer

Deputy Commissioner

4. Authorization applied for (Please select)

Setting up & operation of disposal facility

5.1 Processing of waste

| i. Location of site | ii. Name of waste processing technology | iii. Details of processing technology | iv. Quantity of waste to be processed per day |
|---|--|--|--|
| Naregaon | Biomining | Biomining of legacy waste into segregated form and disposing the leftovers | 4000 |
| v. Site clearance from local authority | vi. Details of agreement between municipal authority and operating agency | vii. Utilization programme for waste processed(Product utilization) | viii. Methodology for disposal of waste processing rejects (Quantity and Quality) |
| No | 12 months agreement | Plastic and rubber and other recyclable material will be send to process | Low lying areas and road side works |
| ix. Measures to be taken for prevention and control of environmental pollution | x. Investment on project and expected returns | xi. Measures to be taken for safety of workers working in the plant | |
| Sanitization of dumping yard by naturally inhibiting microbial flora | 67 crore and 44 acre land to be recovered | PPE kits to be distributed to the workers at site | |

5.2 Disposal of waste

| i. Number of sites identified | ii. Layout maps of site | iii. Quantity of waste to be disposed per day | iv. Nature and composition of waste |
|--|---|--|--|
| 5 | 5 | 3000 | Biosoil |
| v. Details of methodology or criteria followed for site selection | vi. Details of existing site under operation | vii. Methodology and operational deatils of landfilling | viii. Measures taken to check environmental pollution |
| Removal of recyclable materials | Naregaon 44 acre, Chikalthana 2 acre, Padegaon 2 acre | Formation of pyramids, Inoculation of Bio-culture | legacy waste is sieved to remove the recyclable material |

Ref: 14/SWM/2024-25

Date: 09/12/2024

To,
Deputy Commissioner-5,
Solid Waste Management Department
Chh. Sambhaji Nagar Municipal Corporation
Chh. Sambhaji Nagar
MAHARASHTRA

Subject: Regarding Verification of 1st RA bill of work Legacy Waste Remediation by Biomining in Municipal Corporation Chhatrapati Sambhajnagar"
Reference Your letter no. CSMC/SWM/764/2024, dated: 04/12/2024

Respected Sir,

This is with reference to the tender of work for "Legacy Waste Remediation by Biomining in Municipal Corporation Chhatrapati Sambhajnagar allotted to M/s GNI INFRASTRUCTURE LTD.

Your office vide above referenced letter has instructed us to submit a verification report on the works undertaken for the subject matter Up till 30/11/2024.

We are attaching herewith the verification reports based on the weighment records (in terms of material sent out from the dumpsite). The reports consist of 3 parts

1. Measurement Abstract Sheet
2. Annexure 1: - Measurement Summary
3. Annexure 2: - Measurement Sheet Summary
4. Annexure 3:- Rejected Slips
5. Photographs of field visit

It is recommended to make payments for the completed works as per the payment conditions and the documentation requirements prescribed in **Appendix B - Schedule of Payments of the Tender** (page no. 99 & 100) of the tender.

Thanking you in anticipation

For MaRS Planning and Engineering Services Pvt. Ltd.,



Appendix B - Schedule of Payments

Payment Schedule:

Payment Mechanism for Bio-mining of 10,00,000 Lakhs Tons Legacy waste and suitable disposal of excavated material.

The payment shall be made on per Ton basis after the stabilization of the excavated waste normally *Thirty (30) days*.

Payment disbursement/milestones for delivering the Services will be as per following mechanism:

Payment calculation for Work (P) (in INR) = (W X R)

Where,

W= Arithmetic sum of weight of all material in tons, moving out from the dumpsite or bio-capped on-site (i.e., SCF/ RDF, Good Earth, Recyclables, C&D waste, Inert/ C&D Materials, etc.)

R = Rate per ton, as quoted by the Service Provider

The Service Provider shall submit to the Authority a statement ("the Running Bill") on completion of every month, but in no case late than 7th (Seventh) day of the succeeding month or in case the 7th (Seventh) day is a holiday then on the following working day of such month. The statement should include the following details:

- i. Quantity of Work Completed (in terms of material sent out from the dumpsite) at site including photographic evidence of the same.
- ii. Certificate from the Engineer-in-Charge certifying the work done and milestone achieved, as per the detailed plan of action/ work plan.
- iii. The documents furnishing the proof of disposal/ utilization (with date, quantity, other details) at the suitable location for the end product (Inert/ C&D Material, SCF/ RDF, others if any). Utilization certificate of disposed material must be furnished.
- iv. All disposal vehicles must be GPS enabled.

The Service Provider shall also submit a quarterly report on topographical survey, stating the total quantum of the waste at the beginning, waste removed from the site and the remaining volume of the waste.

The payments shall be released as per following schedule:

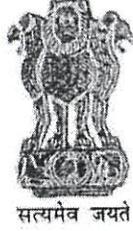
- I. 75% of amount shall be paid [tonnage disposed * rate quoted] within 30 days of the bill submission by the Contractor submission of documentary proof/evidence, as per clause (i), (ii) mentioned above.
- II. 25% of the amount shall be paid [tonnage disposed * rate quoted] within 30 days of the bill submission by the Contractor submission of documentary proof/evidence, as per clause (iii), (iv) mentioned above.

| RST NO | Date | Vehicle No | Material Type | Empty Wt. Time | Loaded Wt. Time | Gross WT [Kg] | Tare WT [Kg] | Net WT [Kg] |
|------------------------------------|------------|---------------|---------------|----------------|-----------------|---------------|--------------|-------------|
| ANNEXURE 3:- REJECTED SLIPS | | | | | | | | |
| 2369 | 12-10-2024 | MH-20 EG-8474 | SOIL | 07:02 AM | 07:18 AM | 40320 | 16342 | 239 |
| 2372 | 12-10-2024 | MH-20 EG-8480 | SOIL | 07:21 AM | 07:39 AM | 42662 | 16580 | 260 |
| 2373 | 12-10-2024 | MH-20 EL-0360 | SOIL | 07:27 AM | 07:43 AM | 40057 | 16255 | 238 |
| 2483 | 12-10-2024 | MH-20 EL-0360 | SOIL | 02:51 PM | 03:09 PM | 40706 | 16933 | 237 |
| 2484 | 12-10-2024 | MH-20 EL-0735 | SOIL | 02:58 PM | 03:14 PM | 40684 | 15640 | 250 |
| 2485 | 12-10-2024 | MH-20 EL-1292 | SOIL | 03:01 PM | 03:11 PM | 41263 | 16595 | 246 |
| 2486 | 12-10-2024 | MH-20 EL-0362 | SOIL | 03:08 PM | 03:20 PM | 42608 | 15232 | 273 |
| 2487 | 12-10-2024 | MH-20 EL-1291 | SOIL | 03:12 PM | 03:29 PM | 42468 | 16259 | 262 |
| 2488 | 12-10-2024 | MH-20 EL-0363 | SOIL | 03:13 PM | 03:27 PM | 40078 | 16080 | 239 |
| 2489 | 12-10-2024 | MH-20 EL-1293 | SOIL | 03:15 PM | 03:33 PM | 42438 | 15742 | 266 |
| 2490 | 12-10-2024 | MH-20 EL-0361 | SOIL | 03:17 PM | 03:34 PM | 41874 | 15387 | 264 |
| 2491 | 12-10-2024 | MH-20 EL-0364 | SOIL | 03:19 PM | 03:36 PM | 41860 | 15228 | 266 |
| 2492 | 12-10-2024 | MH-20 EL-0731 | SOIL | 03:37 PM | 03:53 PM | 41144 | 16526 | 246 |
| 2493 | 12-10-2024 | MH-20 EL-0046 | SOIL | 03:41 PM | 03:58 PM | 40028 | 16998 | 230 |
| 2494 | 12-10-2024 | MH-20 EL-0047 | SOIL | 03:42 PM | 03:59 PM | 40878 | 16800 | 240 |
| 2495 | 12-10-2024 | MH-20 EL-0733 | SOIL | 03:47 PM | 04:00 PM | 42650 | 16371 | 262 |
| 2496 | 12-10-2024 | MH-20 EL-0732 | SOIL | 03:51 PM | 04:09 PM | 42858 | 16390 | 264 |
| 2497 | 12-10-2024 | MH-20 EG-8474 | SOIL | 03:52 PM | 04:06 PM | 41659 | 15450 | 262 |
| 2498 | 12-10-2024 | MH-20 EG-8476 | SOIL | 03:54 PM | 04:08 PM | 42711 | 15306 | 274 |
| 2499 | 12-10-2024 | MH-20 EG-8480 | SOIL | 04:01 PM | 04:12 PM | 41386 | 15875 | 255 |
| 2500 | 12-10-2024 | MH-20 EL-0734 | SOIL | 04:02 PM | 04:14 PM | 42326 | 16421 | 259 |
| 2501 | 12-10-2024 | MH-20 EG-8475 | SOIL | 04:07 PM | 04:19 PM | 41217 | 15318 | 258 |
| 2502 | 12-10-2024 | MH-20 EL-0360 | SOIL | 04:11 PM | 04:27 PM | 40431 | 15908 | 245 |
| 2503 | 12-10-2024 | MH-20 EL-0735 | SOIL | 04:13 PM | 04:31 PM | 41222 | 16375 | 248 |
| 2504 | 12-10-2024 | MH-20 EL-1292 | SOIL | 04:21 PM | 04:38 PM | 41865 | 16228 | 256 |
| 2505 | 12-10-2024 | MH-20 EL-0363 | SOIL | 04:24 PM | 04:42 PM | 42727 | 15076 | 276 |
| 2506 | 12-10-2024 | MH-20 EL-0362 | SOIL | 04:26 PM | 04:44 PM | 41098 | 16861 | 242 |
| 2507 | 12-10-2024 | MH-20 EL-1293 | SOIL | 04:30 PM | 04:43 PM | 42596 | 15688 | 269 |
| 2508 | 12-10-2024 | MH-20 EL-1291 | SOIL | 04:32 PM | 04:47 PM | 42201 | 16073 | 261 |
| 2509 | 12-10-2024 | MH-20 EL-0361 | SOIL | 04:35 PM | 04:49 PM | 42942 | 16645 | 262 |
| 2510 | 12-10-2024 | MH-20 EL-0364 | SOIL | 04:39 PM | 04:57 PM | 41212 | 15794 | 254 |
| 2511 | 12-10-2024 | MH-20 EL-0046 | SOIL | 04:52 PM | 05:06 PM | 40512 | 15222 | 252 |
| 2512 | 12-10-2024 | MH-20 EL-0731 | SOIL | 04:53 PM | 05:04 PM | 42270 | 15342 | 269 |
| 2513 | 12-10-2024 | MH-20 EL-0047 | INERT | 04:58 PM | 05:12 PM | 41032 | 16468 | 245 |
| 2514 | 12-10-2024 | MH-20 EL-0733 | INERT | 05:03 PM | 05:17 PM | 42712 | 15692 | 270 |
| 2515 | 12-10-2024 | MH-20 EG-8476 | INERT | 05:07 PM | 05:26 PM | 40900 | 16371 | 245 |
| 2516 | 12-10-2024 | MH-20 EL-0732 | INERT | 05:09 PM | 05:23 PM | 41883 | 16310 | 255 |
| 2517 | 12-10-2024 | MH-20 EG-8474 | INERT | 05:11 PM | 05:25 PM | 40251 | 16333 | 239 |
| 2518 | 12-10-2024 | MH-20 EL-0734 | INERT | 05:14 PM | 05:32 PM | 42054 | 16790 | 252 |
| 2519 | 12-10-2024 | MH-20 EG-8480 | INERT | 05:20 PM | 05:33 PM | 41146 | 15019 | 261 |
| 2520 | 12-10-2024 | MH-20 EL-0360 | INERT | 05:24 PM | 05:35 PM | 42843 | 16895 | 259 |
| 2521 | 12-10-2024 | MH-20 EG-8475 | INERT | 05:27 PM | 05:38 PM | 41520 | 16712 | 248 |
| 2522 | 12-10-2024 | MH-20 EL-0735 | INERT | 05:30 PM | 05:46 PM | 40299 | 15753 | 245 |
| 2523 | 12-10-2024 | MH-20 EL-1292 | INERT | 05:34 PM | 05:50 PM | 40230 | 15975 | 242 |
| 2524 | 12-10-2024 | MH-20 EL-0363 | INERT | 05:37 PM | 05:55 PM | 41885 | 15450 | 264 |
| 2525 | 12-10-2024 | MH-20 EL-0362 | INERT | 05:41 PM | 05:58 PM | 41268 | 16094 | 251 |
| 2526 | 12-10-2024 | MH-20 EL-1291 | INERT | 05:45 PM | 06:00 PM | 42243 | 15023 | 272 |
| 2527 | 12-10-2024 | MH-20 EL-0361 | INERT | 05:49 PM | 06:03 PM | 42666 | 16948 | 257 |
| 2528 | 12-10-2024 | MH-20 EL-1293 | INERT | 05:53 PM | 06:01 PM | 42219 | 15193 | 270 |
| 2529 | 12-10-2024 | MH-20 EL-0364 | INERT | 05:59 PM | 06:09 PM | 40583 | 15244 | 253 |
| 2530 | 12-10-2024 | MH-20 EL-0046 | INERT | 06:07 PM | 06:24 PM | 40902 | 15672 | 252 |
| 2531 | 12-10-2024 | MH-20 EL-0731 | INERT | 06:12 PM | 06:28 PM | 40465 | 16645 | 238 |
| 2532 | 12-10-2024 | MH-20 EL-0047 | INERT | 06:16 PM | 06:33 PM | 41470 | 15898 | 255 |
| 2533 | 12-10-2024 | MH-20 EL-0733 | INERT | 06:17 PM | 06:36 PM | 42810 | 16569 | 262 |
| 2534 | 12-10-2024 | MH-20 EG-8476 | INERT | 06:20 PM | 06:39 PM | 42670 | 16591 | 260 |
| 2535 | 12-10-2024 | MH-20 EL-0734 | INERT | 06:25 PM | 06:41 PM | 40789 | 15271 | 255 |
| 2536 | 12-10-2024 | MH-20 EG-8474 | INERT | 06:27 PM | 06:43 PM | 41292 | 15542 | 257 |
| 2537 | 12-10-2024 | MH-20 EL-0732 | INERT | 06:29 PM | 06:44 PM | 41595 | 15677 | 259 |
| 2538 | 12-10-2024 | MH-20 EL-0360 | INERT | 06:34 PM | 06:50 PM | 41895 | 16660 | 252 |

| RST NO | Date | Vehicle No | Material Type | Empty Wt. Time | Loaded Wt. Time | Gross WT [Kg] | Tare WT [Kg] | Net WT [Kg] |
|----------------------------|------------|---------------|---------------|----------------|-----------------|-----------------|-----------------|----------------|
| 2539 | 12-10-2024 | MH-20 EG-8480 | INERT | 06:37 PM | 06:51 PM | 41876 | 15738 | 261 |
| 2540 | 12-10-2024 | MH-20 EG-8475 | INERT | 06:38 PM | 06:53 PM | 40174 | 15974 | 242 |
| 2541 | 12-10-2024 | MH-20 EL-1292 | INERT | 06:45 PM | 07:02 PM | 40570 | 16614 | 239 |
| 2542 | 12-10-2024 | MH-20 EL-0735 | INERT | 06:48 PM | 07:03 PM | 41072 | 15890 | 251 |
| 2543 | 12-10-2024 | MH-20 EL-0363 | INERT | 06:55 PM | 07:08 PM | 40185 | 16225 | 239 |
| 2544 | 12-10-2024 | MH-20 EG-0361 | INERT | 06:57 PM | 07:13 PM | 42663 | 16217 | 264 |
| 2545 | 12-10-2024 | MH-20 EL-1291 | INERT | 06:59 PM | 07:16 PM | 41394 | 15774 | 256 |
| 2546 | 12-10-2024 | MH-20 EL-0362 | INERT | 07:01 PM | 07:19 PM | 40639 | 15729 | 249 |
| 2547 | 12-10-2024 | MH-20 EL-0364 | INERT | 07:07 PM | 07:23 PM | 41224 | 15675 | 255 |
| 2548 | 12-10-2024 | MH-20 EL-0046 | INERT | 07:17 PM | 07:34 PM | 42817 | 15054 | 277 |
| 2549 | 12-10-2024 | MH-20 EL-0047 | INERT | 07:27 PM | 07:45 PM | 42855 | 16896 | 259 |
| 2550 | 12-10-2024 | MH-20 EL-0733 | INERT | 07:29 PM | 07:47 PM | 41890 | 15844 | 260 |
| 2551 | 12-10-2024 | MH-20 EL-0731 | INERT | 07:32 PM | 07:49 PM | 40069 | 16216 | 238 |
| 2552 | 12-10-2024 | MH-20 EL-0734 | INERT | 07:35 PM | 07:48 PM | 42184 | 16493 | 256 |
| 2553 | 12-10-2024 | MH-20 EL-0732 | INERT | 07:38 PM | 07:51 PM | 41940 | 16403 | 255 |
| 2554 | 12-10-2024 | MH-20 EG-8476 | INERT | 07:40 PM | 07:55 PM | 40155 | 16005 | 241 |
| 2555 | 12-10-2024 | MH-20 EG-8474 | INERT | 07:44 PM | 07:58 PM | 40072 | 15144 | 249 |
| 2556 | 12-10-2024 | MH-20 EL-0360 | SOIL | 07:50 PM | 08:05 PM | 40452 | 16900 | 235 |
| 2557 | 12-10-2024 | MH-20 EG-8475 | SOIL | 07:52 PM | 08:04 PM | 42252 | 15714 | 265 |
| 2558 | 12-10-2024 | MH-20 EG-8480 | SOIL | 07:54 PM | 08:07 PM | 40478 | 15255 | 252 |
| 2559 | 12-10-2024 | MH-20 EL-0735 | SOIL | 08:00 PM | 08:10 PM | 42580 | 15712 | 268 |
| 2560 | 12-10-2024 | MH-20 EL-1292 | SOIL | 08:01 PM | 08:13 PM | 41458 | 16091 | 253 |
| 2561 | 12-10-2024 | MH-20 EL-1291 | SOIL | 08:08 PM | 08:16 PM | 42383 | 16342 | 260 |
| 2562 | 12-10-2024 | MH-20 EL-0361 | SOIL | 08:09 PM | 08:25 PM | 42502 | 16765 | 257 |
| 2563 | 12-10-2024 | MH-20 EL-0363 | SOIL | 08:12 PM | 08:28 PM | 41275 | 15336 | 259 |
| 2564 | 12-10-2024 | MH-20 EL-0362 | SOIL | 08:14 PM | 08:30 PM | 41389 | 15390 | 259 |
| 2565 | 12-10-2024 | MH-20 EL-0364 | SOIL | 08:23 PM | 08:37 PM | 41996 | 16260 | 257 |
| 2566 | 12-10-2024 | MH-20 EL-0046 | SOIL | 08:27 PM | 08:39 PM | 42433 | 15559 | 268 |
| 2567 | 12-10-2024 | MH-20 EL-0733 | SOIL | 08:44 PM | 08:56 PM | 40790 | 16686 | 241 |
| 2568 | 12-10-2024 | MH-20 EL-0731 | SOIL | 08:45 PM | 09:03 PM | 41046 | 16579 | 244 |
| 2569 | 12-10-2024 | MH-20 EL-0047 | SOIL | 08:47 PM | 09:04 PM | 40464 | 16436 | 240 |
| 2570 | 12-10-2024 | MH-20 EL-0732 | SOIL | 08:50 PM | 09:05 PM | 41025 | 15665 | 253 |
| 2571 | 12-10-2024 | MH-20 EG-8474 | SOIL | 08:52 PM | 09:08 PM | 40605 | 15605 | 250 |
| 2572 | 12-10-2024 | MH-20 EL-0734 | SOIL | 08:54 PM | 09:09 PM | 42880 | 15807 | 270 |
| 2573 | 12-10-2024 | MH-20 EG-8476 | SOIL | 08:58 PM | 09:12 PM | 40822 | 16028 | 247 |
| 2574 | 12-10-2024 | MH-20 EG-8475 | SOIL | 09:01 PM | 09:13 PM | 41294 | 16925 | 243 |
| 2575 | 12-10-2024 | MH-20 EL-0360 | SOIL | 09:07 PM | 09:19 PM | 40391 | 16036 | 243 |
| 2576 | 12-10-2024 | MH-20 EG-8480 | SOIL | 09:11 PM | 09:28 PM | 41478 | 16840 | 246 |
| 2577 | 12-10-2024 | MH-20 EL-1292 | SOIL | 09:15 PM | 09:30 PM | 42206 | 16839 | 253 |
| 2578 | 12-10-2024 | MH-20 EL-1291 | SOIL | 09:20 PM | 09:36 PM | 41983 | 16485 | 254 |
| 2579 | 12-10-2024 | MH-20 EL-0735 | SOIL | 09:22 PM | 09:38 PM | 40233 | 15509 | 247 |
| 2580 | 12-10-2024 | MH-20 EL-0363 | SOIL | 09:24 PM | 09:42 PM | 41964 | 15145 | 268 |
| 2581 | 12-10-2024 | MH-20 EL-0361 | SOIL | 09:25 PM | 09:47 PM | 41657 | 16472 | 251 |
| 2582 | 12-10-2024 | MH-20 EL-0364 | SOIL | 09:33 PM | 09:46 PM | 41944 | 16618 | 253 |
| 2583 | 12-10-2024 | MH-20 EL-0362 | SOIL | 09:37 PM | 09:48 PM | 41191 | 16872 | 243 |
| 2584 | 12-10-2024 | MH-20 EL-0046 | SOIL | 09:45 PM | 10:01 PM | 41557 | 15742 | 258 |
| 2585 | 12-10-2024 | MH-20 EL-0733 | SOIL | 09:59 PM | 10:12 PM | 42589 | 16419 | 261 |
| 2586 | 12-10-2024 | MH-20 EL-0047 | SOIL | 10:03 PM | 10:15 PM | 41533 | 15573 | 259 |
| 2587 | 12-10-2024 | MH-20 EL-0731 | SOIL | 10:04 PM | 10:21 PM | 40995 | 16817 | 241 |
| 2588 | 12-10-2024 | MH-20 EL-0732 | SOIL | 10:05 PM | 10:18 PM | 41222 | 15389 | 258 |
| 2589 | 12-10-2024 | MH-20 EL-0734 | SOIL | 10:09 PM | 10:23 PM | 40703 | 15049 | 256 |
| 2590 | 12-10-2024 | MH-20 EL-1292 | SOIL | 10:35 PM | 10:47 PM | 41742 | 16166 | 255 |
| 2591 | 12-10-2024 | MH-20 EL-1291 | SOIL | 10:36 PM | 10:49 PM | 42398 | 15468 | 269 |
| 2592 | 12-10-2024 | MH-20 EL-0735 | SOIL | 10:38 PM | 10:55 PM | 41543 | 16736 | 248 |
| TOTAL QUANTITY [MT] | | | | | | 4689.805 | 1812.856 | 2876.94 |

अजय नारायण झा
AJAY NARAYAN JHA, IAS

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ANNEXURE III

सचिव
भारत सरकार
पर्यावरण, वन एवं जलवायु परिवर्तन मंत्रालय
Secretary
Government of India
Ministry of Environment, Forest and Climate Change

D.O.No. 22-19/2017-IA-III

3rd July, 2017

Dear Sbr. Mishra,

Please refer to the D.O. letter No. Q-15014/2/2017-CPHEEO dated 14.02.2017 requesting to revisit the process of prior environmental clearance for Solid Waste Management Treatment and Processing Facilities.

2. The matter has been examined by the Expert Group constituted in the Ministry in its meeting held on 14.06.2017. The Expert Group has submitted its recommendations. The recommendations of the Expert Group have been examined in the Ministry.
3. The Environment Impact Assessment Notification, 2006 in the Schedule at item 7(i) mentions Common Municipal Solid Waste Management Facility (CMSWMF) as Category B project for which State Environment Impact Assessment Authority (SEIAA) is empowered to appraise the project for grant of prior environmental clearance.
4. The municipal solid waste management involves various steps like door to door collection, segregation, composting, refuse derived fuel (RDF) making, waste to energy generation through waste to energy plants and disposal in scientific landfills. The above activities, except landfill site, if proposed as standalone activities are not covered under item 7(i) of EIA Notification, 2006, hence do not require prior environmental clearance. In case the activities of composting, RDF making and waste to energy plant (up to capacity of 15 MW) are proposed at an existing landfill site, they do not attract the provisions of the EIA Notification, 2006.
5. If the activities of incineration, RDF making and waste to energy plant are proposed along with the new site of solid waste disposal/ landfill, it is advisable to obtain an integrated prior environmental clearance for these projects.

contd...2/-



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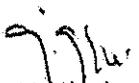
E-mail : secy-moef@nic.in, ajay.jha@nic.in, Website : moef.gov.in

6. It has been seen that locating a landfill site or municipal solid waste disposal site is a contentious issue and there is a tendency to locate them far from the habitation but near forest, rivers, ponds, wetlands and low lying areas etc. which are ecologically sensitive sites and require proper environmental management. Since, the forests, rivers, ponds, wetland and low lying areas are critical from environmental point of view, it may not be appropriate to exempt this activity of municipal solid waste disposal site or landfill site from the requirement of prior environmental clearance.

7. I believe this will expedite the achievement of the objectives of the Swachh Bharat Mission.

With regards,

Yours sincerely,


(A.N. Jha)

Shri Durga Shankar Mishra
Secretary,
Ministry of Urban Development,
Nirman Bhawan,
New Delhi-110011.